

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 19th APRIL, 2024, 10:30 A.M.

CP /28/GB/2022

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	SM Autokarts Pvt. Ltd. With ITS Shareholders and Creditors
UNDER SECTION	U/s 66 of Companies Act, 2013

For Petitioner (s) : Mr. S. Sancheti, Adv.

For RD, NER : Mr. K. Aravind, AD for RD, NER

ORDER

Ld. Counsel Mr. S. Sancheti appears in physical Court. Ld. Assistant Director Mr. K. Aravind is also present in person. Matter extensively heard.

Reserve for Order.

Sd/-

**Satya Ranjan Prasad
Member (Technical)**

Sd/-

**H.V. Subba Rao
Member (Judicial)**